NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.18/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE PARTIES:

M/s. MC Davar Holdings Pvt. Ltd.

V/s.

M/s. Aurosagar Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

TCP No.18/241/NCLT/MB/MAH/2016

The matter is enlisted for hearing for the pronouncement. However, the written submissions/arguments have not been filed earlier which were only filed on 06.02.2017. Therefore, now the next date for the pronouncement of the judgment is fixed on **27.02.2017**.

Sd/-

M.K. SHRAWAT. 10thFebruary, 2017. MEMBER (JUDICIAL)